

Regarding need to accord approval of Outer Ring Road Project from Vizhinjam to Navaikkulam in Kerala and also to disburse compensation to the land owners whose lands were acquired for the project-Laid

ADV. ADOOR PRAKASH (ATTINGAL): Immediate attention of the Government is necessary to clear the uncertainty over the Outer Ring Road Project from Vizhinjam to Navaikkulam in Kerala. The land owners who voluntarily handed over the documents three years ago are still waiting for compensation. Around 6500 land owners are suffering as they are unable to meet their emergency financial needs and they are agitating over the delay in disbursement of compensation. The problems in the alignment of this project was revealed in the reply to my question in Parliament in July, 2025. During the multiple interventions over these years the alignment issue was never informed. The land owners are totally disappointed as the project is again getting delayed. Now it has been clarified by the ministry in its reply to my letter that NHAI is exploring the technical solutions to reduce the environmental impact of the northern section (Thekkada-Navaikulam) of this project. Immediate intervention of the Union and State Government is required to resolve the issues and disbursement of compensation to the land owners. I request the Government to take necessary measures on priority and do final approval for this project without further delay.